

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 161/TT/2021

Subject : Petition for determination of transmission tariff for the year 2019-20 in respect of RVPNL owned transmission lines/system connecting with other States and intervening transmission lines incidental to inter-State transmission of electricity for inclusion in the PoC transmission charges in accordance with the Central Electricity Regulatory Commission (Sharing of Transmission Charges and Losses) Regulations, 2010.

Petition No. 212/TT/2022

Subject : Petition for determination of transmission tariff for the year 2020-21 to 2023-24 in respect of RVPNL owned transmission lines/ system connecting with other States and intervening transmission lines incidental to inter-State transmission of electricity for inclusion in the PoC transmission charges in accordance with the Central Electricity Regulatory Commission (Terms and Condition of Tariff) Regulation 2019 and the Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulation, 2020 and its subsequent amendments.

Petitioner : Rajasthan Rajya Vidyut Prasaran Nigam Limited

Respondents : Power Grid Corporation of India Limited and 12 Others

Date of Hearing : 6.2.2024

Coram : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member

Parties Present : Ms. Poorva Saigal, Advocate, RRVPNL
Shri Ravi Nair, Advocate, RRVPNL
Shri Lashit Sharma, CTUIL (In Petition No. 161/TT/2021)

Record of Proceedings

The orders in Petition No. 161/TT/2021 and Petition No. 212/TT/2022 were reserved on 30.8.2023. However, the orders could not be issued prior to Shri I.S. Jha, Member, demitting the office. Accordingly, the petitions are listed for hearing today.



2. Learned counsel for the Petitioner submitted that pleadings had been completed in the matter, and the arguments were heard. Therefore, the Commission may accordingly pass the orders.
3. After hearing the Petitioner, the Commission reserved the orders in the petitions.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

